

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**CP No. 03 of 2018 in  
Appeal No. 286 of 2018**

**Dated : 13<sup>th</sup> November, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**GVK Power (Goindwal Sahib) Limited ...Appellant(s)  
Vs.  
Punjab State Electricity Regulatory Commission & ...Respondent(s)  
Anr.**

Counsel for the Appellant(s) : Mr. Vishrov Mukerjee  
Mr. Janmali Manikala  
Ms. Catherine Ayallore

Counsel for the Respondent(s) : Mr. M. G. Ramachandran  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri for R-1 & 2

**ORDER**

Learned counsel for the parties submit that the orders passed by this Tribunal have been complied with.

In view of the above submission, the Contempt Petition is disposed of.

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*tpd/js*